

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs)

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|------------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 18,39,71,757.16 | 1 | 18,39,71,757.16 | 0 | 0 | 0 | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 73,48,345 | 1 | 73,48,345 | 0 | 0 | 0 | 4 | |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | |
| 7 | Operational creditors (Government Dues) | 1 | 52,33,143 | 1 | 52,33,143 | 0 | 0 | 0 | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | |
| Total | | 3 | 19,65,53,245.16 | 3 | 19,65,53,245.16 | 0 | 0 | 0 | | |

